

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/173/2016
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : ARAVIND NADATHUR
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	K. RAMASAMY G.V. MOHAN kumar	Counsel for Respondent No. 2	G.V. Mohan
2)	K. JAYABAL	Advocate Commissioner	K. Jayabal
3.	Ms. G. Siva Shanmugam, G. Akila.	Counsel to petitioner	G.S.

ORDER

Counsels for both the parties are present. Mr. K. Jayabal, Advocate Commissioner in person present and he is directed to make compliance with the order dated 21.08.2017. Put up on **20.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)